

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Ravi Kumar Bhaskar, Civil Judge (Senior Division)-cum-J.M., Bokaro.
2. Ms. Nibha Ranjana Lakra, Secretary, DLSA, Bokaro.
3. Mr. Rajesh Ranjan Kumar, Civil Judge (Senior Division), Bermo at Tenughat, Bokaro.
4. Mrs. Shikha Agrawal, Civil Judge (Senior Division)-cum-J.M., Daltonganj.
5. Mr. Arpit Srivastava, Secretary, DLSA, Daltonganj.
6. Mr. Parmanand Upadhyay, Civil Judge (Senior Division)-cum-J.M., Daltonganj.
7. Mr. Nishi Kant, Civil Judge (Senior Division)-cum-J.M., Daltonganj.
8. Ms. Sama Roshini Kullu, Civil Judge (Senior Division), Deoghar.
9. Mr. Deepak Kumar, Civil Judge (Senior Division)-cum-J.M., Deoghar.
10. Mr. Alok Marandi, Civil Judge (Senior Division)-cum-J.M., Deoghar.
11. Ms. Moumita Guin, Civil Judge (Senior Division)-cum-J.M., Deoghar.
12. Ms. Angelina John, Civil Judge (Senior Division), Dhanbad.
13. Mr. Shivam Chaurasia, Civil Judge (Senior Division)-cum-J.M., Dhanbad.
14. Mr. Rakesh Raushan, Civil Judge (Senior Division)-cum-J.M., Dhanbad.
15. Mr. Safdar Ali Naiyar, Civil Judge (Senior Division)-cum-J.M., Dhanbad.
16. Ms. Satyabhama Kumari, Civil Judge (Senior Division)-cum-J.M., Dhanbad.
17. Ms. Ritwika Singh, Civil Judge (Senior Division), Dumka.
18. Mr. Uttam Sagar Rana, Civil Judge (Senior Division), Dumka.
19. Ms. Aparna Kumari, Civil Judge (Senior Division), Dumka.
20. Ms. Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
21. Mr. Arbind Kachchap, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Nagar Untari, Garhwa.
22. Ms. Kumari Nikita, Civil Judge (Senior Division), Giridih.
23. Ms. Sonam Vishnoi, Civil Judge (Sr. Division)-cum-J.M., Giridih.
24. Mr. Arjun Saw, C.J.M., Godda.
25. Mr. Pradeep Kumar, Secretary, DLSA, Godda.
26. Mr. Manoranjan Kumar No. II, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Gumla.
27. Mr. Vivek Kumar, Civil Judge (Senior Division), Hazaribagh.
28. Mr. Bikrant Ranjan, Civil Judge (Senior Division), Hazaribagh.
29. Ms. Shikha Rani Tigga, Addl. Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
30. Mr. Ravi Shanker Pandey, Civil Judge (Sr. Div.), Jamshedpur.
31. Mr. Mayank Maliyaz, Civil Judge (Senior Division), Jamshedpur.
32. Mr. Ranjay Kumar, Civil Judge (Senior Division), Jamshedpur.
33. Mr. Pawan Kumar No. II, Civil Judge (Senior Division)-cum-J.M., Jamshedpur.
34. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ghatshila, Jamshedpur.
35. Mr. Bishwanath Oraon, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.
36. Mr. Abhinav, Secretary, DLSA, Jamtara.
37. Mr. Manoranjan Kumar No.I, Secretary, DLSA, Khunti.
38. Mr. Abhishek Prasad, Secretary, DLSA, Koderma.
39. Mr. Manoranjan Kumar No. III, Civil Judge (Senior Division)-cum-J.M., Koderma.
40. Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div.-I), Latehar.
41. Ms. Swati Vijay Upadhyay, Secretary, DLSA, Latehar.
42. Mr. Chandan, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga.
43. Mr. Rajesh Kumar No. II, Secretary, DLSA, Lohardaga.
44. Mr. Ajay Kumar Guria, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Pakur.
45. Ms. Shilpa Murmu, Secretary, DLSA, Pakur.
46. Mr. Dileep Rajeshwar Tirkey, Secretary, DLSA, Ramgarh.
47. Mr. Rohit Kumar, Civil Judge (Senior Division), Ramgarh.
48. Mr. Raj Kumar Pandey, Civil Judge (Senior Division), Ranchi.
49. Mr. Shambhu Mahto, Civil Judge (Senior Division)-cum-J.M., Ranchi.
50. Mr. Kamlesh Behra, Civil Judge (Senior Division)-cum-J.M., Ranchi.
51. Mr. Ram Kumar Lal Gupta, Civil Judge (Senior Division)-cum-J.M., Ranchi.
52. Mr. Gautam Gobinda, Civil Judge (Senior Division), Ranchi.
53. Mr. Shekhar Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Sahebganj.
54. Mr. Dharmendra Kumar, Secretary, DLSA, Sahebganj.
55. Mr. Tarkeshwar Das, Civil Judge (Senior Division), Rajmahal, Sahebganj.

56. Mr. Anuj Kumar No. II, Civil Judge (Senior Division), Rajmahal, Sahebganj.
57. Mr. Ravi Prakash Tiwari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chandil, Seraikella Kharsawan.
58. Mr. Manish Kumar Singh, Secretary, Secretary, DLSA, Simdega.

Subject: - Nomination of **Judicial Officers of the cadre of Civil Judge (Sr. Div.), [half of the cadre]** for participating in two days Refreshner Training Programme for Civil Judge (Sr. Div.) in **Criminal Trial with CIS Training (R-13) scheduled to be held on 17th and 18th December, 2022** at Judicial Academy, Jharkhand, Ranchi.

Sir/Madam,

Inviting reference to this Court's letter no. 4426/Apptt. dated 08th December, 2022, I am to inform that in the body of the said letter the word *online* has been written inadvertently, however, the two days Refreshner Training Programme for Civil Judge (Sr. Div.) in **Criminal Trial with CIS Training (R-13) scheduled to be held on 17th and 18th December, 2022** at Judicial Academy, Jharkhand, Ranchi is in **physical mode**.

The other contents of the aforesaid letter (bearing no. 4426/Apptt. dated 08th December, 2022) will remain unchanged.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 4445 /Apptt.

Dated, Ranchi, the 09/12/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1832/JAJ dated 12.11.2022 and this Court's letter no. 4427/Apptt. dated 08.12.2022/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)